

CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH,
J O D H P U R

Date of order: 8.11.1996

O.A.No. 205/1995

RAM RATTAN ... Applicant
Vs.

DIRECTOR, ICAR, NEW
DELHI AND ORS. ... Respondents.

CORAM :

THE HON'BLE MR.S.C.VAISH, ADMINISTRATIVE MEMBER
THE HON'BLE MR.A.K.MISRA, JUDICIAL MEMBER

PER HON'BLE MR.S.C.VAISH :

The Application was passed over once and called again at 12.00 noon. None appeared for the applicant. Shri V.S.Gurjar, appeared on behalf of the respondents.

2. The applicant has requested in writing vide his letter dated 2.9.1996, that he would like to withdraw his application in view of the respondents order dated 30.7.1996. The learned counsel for the respondents has no objection.

3. The Application is dismissed as withdrawn.

(A.K.Misra)
Member (J)

(S.C.Vaish)
Member (A)

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